

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH

ITEM No. 47
I.A No. 147 & 441 of 2020 &
I.A No. 93, 111, 123, 126, 134, 177,
184, 209, 210 & 233 of 2021 in
CP (IB) No. 154/BB/2017

IN THE MATTER OF:

M/s. State Bank of India

... Petitioner

v.

M/s. Deepak Cables (India) Ltd

... Respondent

Order Under Section 7 of Insolvency & Bankruptcy Code, 2016, CIRP

ORDER

Due to some administrative reasons, there will be no court sitting on 08.10.2021.

Therefore, the CP (IB) No. 154/BB/2017 is adjourned to **12.11.2021**.

BY ORDER


.. 08/10
(COURT OFFICER)